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## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

CP(CAA) No. 369/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11th January 2018, 10.30 A.M

	Name of the Company Under Section		Bihani Educare Pvt Ltd & Ors.  230-232		
	SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
	2.	D.N. SH BIDISHA NEHA S	ARMA, Advoca ACHARI, PCS ONANI, PCS	te ? Petitioners.	
	4-	TIAINL Dy Dir	Aector	0/0 RD (ER) Ministry of Corporate Affair	11.1.18

## ORDER

Ld. Counsel for the petitioners and the Dy. Director from the O/o the Regional Director, Eastern Region, Ministry of Corporate Affairs representing the Central Government is present.

List it on 07/02/2018.

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(Jinan K.R.) Member (J) (V.P.Singh) Member (J)

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